

Notification under Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) ON BEHALF OF SHRI JANARDHANA POOJARY : I beg to lay on the table a copy each of Notification Nos. G.S.R. 860(E) and G.S.R. 861 (E) (Hindi and English versions) published in Gazette of India dated the 26th November, 1983 together with an explanatory memorandum regarding exemption to goods for Project Imports for the Electronics industry from the customs duty in excess of 25 per cent ad valorem and auxiliary duty leviable thereon, under section 159 of Customs Act, 1962. [Placed in Library. See No. LT-7192/83]

Annual Report and Statement re Review on Centre for Electronics Design and Technology, Srinagar for 1982-83

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1982-83 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1982-83. (Placed in Library. See No. Lt-7193/83)

Notifications under Wild Life (Protection) Act and Annual Accounts etc. of Central Board for Prevention and Control of Water Pollution New Delhi for 1982-83

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : I beg to lay

on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972 :
 - (i) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 712(E) in Gazette of India dated the 19th September, 1983.
 - (ii) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 713(E) in Gazette of India dated the 19th September, 1983.
 - (iii) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 714(E) in Gazette of India dated the 19th September, 1983.
 - (iv) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 715(E) in Gazette of India dated the 19th September, 1983.
 - (v) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification No. G. S. R. 716(E) in Gazette of India dated the 19th September, 1983.
 - (vi) The Wild Life (Transactions and Taxidermy) Amendment Rules, 1983 published in Notification